

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 12.01.2017

| <i>SNO</i> | <i>NAME OF MEDIATOR'S</i> | <i>TYPE OF CASE & NO.WITH TITLE OF CASE</i> | <i>NAME OF PETITIONER'S ADVOCATE'S</i> | <i>NAME OF RESPONDENT'S ADVOCATE'S</i> |
|------------|---------------------------|---|--|--|
| 1 | Mr. Pankaj Ravindra Mehta | S.B. Civil Writ No. 14689/2016 Laxman Singh V/S SDM Jodhpur | Mr. Vipin Makkad | |

Sheeraj M Channa
20-1-17

उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण ,

जोधपुर

“ Help The Needy -- Timely Help May Create History ”